

PATNA HIGH COURT, PATNA
NOTIFICATION

Dated: 23 .12.2022

No. **477A**: In exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the Civil Judge (Junior Division) named in column no. 2 of the table given below, the powers of Judicial Magistrate of the 1st Class for the District noted against her name in column no. 3 of the table.

Sl. No.	Name of the Officer with designation and present place of posting.	Name of the District
1	2	3
1.	Ms. Khushboo Anand, J.M. 2 nd Class, Nawada	Nawada

By order of the High Court,
Sd/- Rupesh Deo
Registrar General

Memo. No. 78477-78502 / Dated, Patna the 23 .12.2022

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar General, Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / I/C Registrar (Administration), Patna High Court, Patna / I/C Registrar (Vigilance), Patna High Court, Patna / I/C Registrar (Appointment), Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna/ I/C Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / I/C Registrar (IT)-cum-CPC, Patna High Court, Patna/ O.S.D. (Computerization), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna/ Member Secretary, Bihar State Legal Services Committee, Patna/ Section Officer, J.O.S.R.R, Patna High Court, Patna/ Section Officer, Legal Cell, Patna High Court, Patna/ Section Officer, Vigilance Cell, Patna High Court, Patna/ Section Officer, Monitoring Cell II, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna/ The District and Sessions Judge, Nawada for information (and communication to the officer concerned.

The aforesaid officer, namely Ms. Anand is also vested with the powers of Additional Munsif.)

(-) For D. J. concerned only.


Registrar General